

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 788
ANSWERED ON 13.12.2022

SOLARIZATION OF AGRICULTURE PUMPS UNDER PM-KUSUM

788. SHRI PRABHAKAR REDDY VEMIREDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of solar pumps provided under PM-KUSUM in the State of Andhra Pradesh till November 2022, district-wise;
- (b) whether it is a fact that the Ministry also provides for solarization of the existing grid-connected agriculture pumps;
- (c) if so, the number of existing agriculture pumps that have been solarized in the State till October 2022; and
- (d) the steps taken/proposed to be taken to convert, at least 50 per cent of agriculture pump sets into solar pump sets by 2024?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The PM-KUSUM Scheme is a demand driven scheme and capacities are allocated under the Scheme based on the demand received from the states. In the absence of demand from the State, no allocation could be made to Andhra Pradesh for installation of standalone solar pumps under Component-B of PM-KUSUM Scheme.

(b) & (c) Solarization of existing grid connected agriculture pumps is covered under Component-C of the PM-KUSUM Scheme. Based on the demand received from Andhra Pradesh, the Ministry of New & Renewable Energy (MNRE), in March, 2021 had sanctioned solarisation of 50,000 existing grid connected agriculture pumps under the Scheme to the State. However, in the absence of any progress, the sanction was withdrawn in April, 2022.

(d) Under PM-KUSUM Scheme, a target of solarization of 35 lakh pumps has been kept for the period till 31.03.2026. To achieve this target, the MNRE has taken several steps as given at **Annexure**.

Annexure referred in reply to part (d) of the Rajya Sabha Unstarred Question No. 788 to be answered on 13.12.2022

To achieve the target of solarization of 35 lakh pumps under PM-KUSUM Scheme, the MNRE has taken several steps which, inter-alia, include:

- (i) Regular monitoring of the progress
- (ii) Based on lessons learnt during implementation and feedback from stakeholders, issued clarifications and amendments to the scheme guidelines
- (iii) Creating publicity and awareness
- (iv) Tender conditions simplified to increase number of vendors and state also allowed to issue tenders
- (v) Time period for completion of allocated capacity increased to 24 months.
- (vi) Inclusion under Agriculture Infrastructure Fund.
- (vii) Inclusion under priority sector lending guidelines of RBI